

HIGH COURT OF SIKKIM
GANGTOK

No. 704/HCS

Dated.: 18.3.2020

OFFICE ORDER

In partial modification to Office Order No. 59/HCS dated 26.04.2019, Ms. Jwala D.Thapa, Senior Civil Judge-cum-Judicial Magistrate (South) at Namchi and Civil Judge-cum-Judicial Magistrate, Yangang Sub-Division South Sikkim (In-charge) will hold the Court of Civil Judge-cum-Judicial Magistrate, Yangang Sub-Division, South Sikkim on 1st, 2nd, 3rd and 4th Monday every month, until further orders.

In the event of the designated day being a holiday, she will hold the Court at Yangang on the immediate next working day.

By Order,

Sd/-
REGISTRAR GENERAL

Memo No. V(58) Confdl./HCS/14488-515
Dated.: 18.3.2020

Copy to:

1. The Additional Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
2. The Additional Registrar-cum-PPS to Hon'ble the Judge, High Court of Sikkim, Gangtok.
3. The Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok.
4. The Advocate General, Government of Sikkim, Gangtok.
5. The Additional Advocate General, Government of Sikkim, Gangtok.
6. The District & Sessions Judge (West) at Gyalshing.
7. The District & Sessions Judge (North) at Mangan.
8. The District & Sessions Judge (East) at Gangtok.
9. The Legal Remembrancer-cum-Law, Legal, Legislative & Parliamentary Affairs Department, Government of Sikkim, Gangtok.
10. The District & Sessions Judge (Spl. Div-I) at Gangtok.
11. The District & Sessions Judge (South) at Namchi.
12. The Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
13. The Director, Sikkim Judicial Academy, Sokeythang, East Sikkim & District & Sessions Judge (Spl. Div.-II) I/C at Gangtok.
14. The Additional Director, Sikkim Judicial Academy, Sokeythang, East Sikkim.
15. The Chief Judicial Magistrate-cum-Civil Judge (East) at Gangtok & Chief Judicial Magistrate-cum-Civil Judge (North) I/C at Mangan.
16. The Chief Judicial Magistrate-cum-Civil Judge (West) at Gyalshing.
17. The Chief Judicial Magistrate-cum-Civil Judge (South) at Namchi.
18. The Sr. Civil Judge-cum- Judicial Magistrate (East) at Gangtok & Civil Judge-cum-Judicial Magistrate, Rangpo and Rongli Sub-Division East Sikkim.
19. The Sr. Civil Judge-cum-Judicial Magistrate (South) at Namchi and Civil Judge-cum-Judicial Magistrate, Yangang Sub-Division, South Sikkim.
20. The Civil Judge-cum-Judicial Magistrate (West) at Gyalshing.
21. The Civil Judge-cum-Judicial Magistrate, Soreng Sub-Division West Sikkim.
22. The Civil Judge-cum-Judicial Magistrate (North) at Mangan & Civil Judge-cum-Judicial Magistrate, Chungthang Sub-Division I/C, North Sikkim and stationed at Gangtok.
23. The Civil Judge-cum-Judicial Magistrate, Jorethang Sub-Division South Sikkim.
24. The President, Bar Association of Sikkim, Gangtok.
25. The President, Namchi Bar Association, South Sikkim.
26. The Special Secretary, Home Department for publication the same in the Government Gazette.
27. The Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim.
28. Notice Board
29. Guard file and
30. File.

17-03-2020
REGISTRAR